

**CITY CIVIL AND SESSION COURT MUMBAI**  
**IN THE COURT OF HHJ. SHRI. S. U. WADGAONKAR**  
**COURT 47 ADDL SESSIONS JUDGE**  
**Criminal Cause List Dated 17-07-2020**

<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
(Urgent Cases)				
<b><u>ARGUMENTS</u></b>				
1	SPL CASE CBI	100021/2002	CBI EOW MUMBAI Vs Ms KMP SYNTEX PVT LTD AND ORS.	SPP GONSALVIS
2	MISC APPLN CBI	101614/2019	The CBI ACB Vs Ashok Kumar Dhabhai and Others	
<b><u>HEARING</u></b>				
3	MISC APPLN CBI	100443/2020	CBI,EOW Vs Hazel Fernandiz	
4	BAIL APPLN CBI	100537/2020	Mr. Kapil Wadhawan Vs Central Bureau of Investigation	M/s. Rashmikant and Partners
5	BAIL APPLN CBI	100538/2020	Mr. Dheeraj Wadhawan Vs Central Bureau of Investigation	M/s. Rashmikant and Partners
6	BAIL APPLN CBI	100844/2020	Mr. Kapil Wadhawan Vs The State of CBI EO-1 Mumbai	Prakhar Parekh
7	BAIL APPLN CBI	100845/2020	Dheeraj Wadhawan Vs The State of CBI EO-1 Mumbai	Prakhar Parekh
<b><u>COMPLIANCE</u></b>				
8	SPL.CASE	100543/2020	The State of Maharashtra through CBI, EO-I Delhi Vs M/s. Deewan Housing Finance Corporation Limited (DHFL) through its director	PP